

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 25 of 2014 &  
IA No. 233, 278 & 279 of 2014**

**Dated : 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s SESA Sterlite Ltd. ...Appellant (s)  
Versus.  
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam  
Mr. Akshat Jain  
Counsel for the Respondent(s) : Mr. G. Umapathi  
Mr. G. Umapathy  
Mr. Rutwik Panda for R-1  
Ms. Ishita Chudhary Das Gupta  
Mr. Elangbam for R.2  
Mr. Pradeep Misra for SLDC**

**ORDER**

Post the matter for further hearing on **05.09.2014** along with Appeal no.

179 of 2014

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**